

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTAREED QUESTION NO.2909
TO BE ANSWERED ON 03.08.2016**

LEGAL ASSISTANCE TO INDIAN WOMEN

†2909. SHRI HARI MANJHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of those countries where the scheme for extending legal assistance to Indian women is being implemented in case of those women being divorced by their foreigner husbands;**
- (b) whether demand for introducing such scheme in other countries is also being contemplated;**
- (c) if so, the step taken in this regard; and**
- (d) the plan of the Ministry to make this scheme more friendly for divorced women?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V.K.SINGH (RETD)]**

(a) The scheme for providing legal/financial assistance to Indian women cheated/abandoned by overseas Indian spouses is in operation in 13 countries namely USA, UK, Canada, Australia, New Zealand, Malaysia, Kuwait, Bahrain, Iraq, Singapore, Qatar, Saudi Arabia and the United Arab Emirates.

(b) to (d) There have been requests from some Indian Embassies to extend the scheme to their countries. Ministry is presently reviewing the scheme and will take these suggestions into consideration, including the amount of financial assistance given; the number of countries covered by the scheme and enabling Indian Missions to provide such assistance directly to the beneficiaries.
